

Defective Case Register from 2024-08-23 to 2024-08-23

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/36423/2024	UMESH CHANDRA BEHURA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-MACA/36573/2024	ADAM ALI KHAN	2024-08-23	1. Period of Delay 16 days 2. Date Chart not properly alphabetically paginated and indexed. 3. Statutory Deposit not made
3	D-CRLMC/25413/2024	JYOTIRMAYA SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Neat copy of page no. 7 to be filed.
4	D-BLAPL/25332/2024	DEVASIS MOHANTY	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Affidavit not in proper place. Page marking not correct in file as per index.
5	D-WP(C)/36440/2024	ARUN KUMAR PATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-CONTC/36434/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-CRLA/25410/2024	CHITTA RANJAN SAHU	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-BLAPL/25430/2024	SARADA PRASANNA SARANGI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-BLAPL/25363/2024	NIRMAL CHANDRA MOHANTY	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct.2.Occupation not furnished in affidavit. 3.Order dtd.4-4-2024in annex.2 not tally with index and also page no.3 of para no.5.
10	D-WP(C)/36525/2024	ANSHUMAN RAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Address mentioned in the writ petition is mismatching with affidavit.2.Page no 1 and 2 are not marked in the writ petition.
11	D-WP(C)/36531/2024	SOUMYA RANJAN MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-WP(C)/36430/2024	SUDHANSU SEKHAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

13	D-MACA/36169/2024	KAPILA CHARAN NAYAK	2024-08-23	1.Period of Delay 159 days 2.Court Fee Rs. 2,154.40 payable. Not paid. Rs. 2,154.40 to be paid 3.OHCAWF Fee Rs. 50/- not paid. 4. Executant No. 2 not signed the V.Nama
14	D-CMAPL/36562/2024	ADV.	2024-08-23	place it after filing of c.copy of dismissal order
15	D-CONTC/36083/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-BLAPL/25424/2024	JYOTIRMAYA SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. G.R case number not tally with FIR copy and cause title.As per rejection order T.R number not tally with cause title.
17	D-WP(C)/36432/2024	BUDHADEV ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-BLAPL/25317/2024	BIJAY SWAIN	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 9 not partial neat.
19	D-CRLMC/25220/2024	SARBESWAR SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee Rs. 3.85/- to be paid.
20	D-CRLA/25412/2024	SARAT KUMAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Date of impugned order wrongly mentioned in being aggrieved and prayer portion,2-Name of the court wrongly mentioned in being aggrieved portion,3-Annexure-2 wrongly furnished in prayer portion,
21	D-CRLA/25217/2024	DIPTIREKHA NANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Required fees or court fee not affix and not executed by the appellant
22	D-CRLMC/25190/2024	SARBESWAR SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-RSA/36519/2024	MONOMOY BASU	2024-08-23	put up for SR after furnishing court fees payable correctly.
24	D-CRLMC/25415/2024	SUJIT KUMAR PATNAIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-WA/36363/2024	RAMANATH ACHARYA	2024-08-23	1.DEFICIT AUTHENTICATION FEE OF RS 2.25 /- NOT FILED
26	D-BLAPL/25409/2024	LAXMIDHAR MAHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.12 not neat and legible.
27	D-BLAPL/25388/2024	AMIT BISWAL	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Paragraph no. not correctly furnished on declaration.2. Page no15 not marked on the file and page nos.13 and 16 not available on record.
28	D-CRLMC/25211/2024	AMULYA RATNA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-CRLMC/25356/2024	AMULYA RATNA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-CRLMC/25362/2024	KAUSTUVA MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CONTC/36338/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-CONTC/36360/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-WP(C)/36457/2024	SITANSU MOHAN SINGH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and list of dates and events are not alphabetically paginated and also not marked in index.
34	D-WP(C)/36261/2024	BASUDEV PUJARI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexures are not attested as true copies.2. Annexure-6 is not correctly page marked.
35	D-WP(C)/36552/2024	SHANTI PRAKASH MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure no.3 and 4 in page no.39 and 40 are not correctly furnished.
36	D-WP(C)/36421/2024	PRAFULLA KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-BLAPL/25284/2024	JUDHISTHIR SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-CRLMC/25176/2024	NISHIKANTA MISHRA	2024-08-23	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authentication fee Rs. 2.20/- to be paid.
39	D-WP(C)/36521/2024	DIGAMBARA MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-ABLAPL/25387/2024	SARAT KUMAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-CMP/35635/2024	SAIBRATA RATH	2024-08-23	1-COURT FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1 .Court fees of Rs. 6 / not paid .2 .c. copy of annexure- 1 not filed .I.A -975 OF 2024 filed for dispensing with filing of c.copy of annexure -1
42	D-WA/36507/2024	AGASTI KANUNGO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 26 days 2. Page Nos.184 and 185 are not legible And Vernacular Certificate Not Furnished.
43	D-BLAPL/25342/2024	PRADEEP KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-RSA/36309/2024	RAGHUNATH DASMOHAPATRA	2024-08-23	1-COURT FEE IS DEFICIENT. 1.DC Fee of Rs.294 be paid 2.Code Not indicated. 3. Xerox copy filed-Authenticated copy be filed. 3.Further SR shall be made after defect are removed.
45	D-WP(C)/36464/2024	BIJAYA KUMAR BEHERA 1	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-WP(C)/36599/2024	BIBHUTI RANJAN MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-BLAPL/25286/2024	PARTHA SARATHI DAS	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-CONTC/36428/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-BLAPL/25314/2024	RAJIB LOCHAN PATTNAIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not mentioned in the affidavit.
50	D-CRLMP/24890/2024	PRADIPTA KISHORE BHUYAN	2024-08-23	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be Registered as RPFAM petition.
51	D-CRLA/25293/2024	ANUPAM RATH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
52	D-WP(C)/36390/2024	SUBHADUTTA ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraph of writ petition not correctly furnished.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
53	D-WP(C)/36527/2024	PRAFULLA KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WA/36574/2024	KUNAL KUMAR SWAIN	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-BLAPL/25328/2024	SURYAKANTA DWIBEDI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

56	D-WP(C)/36497/2024	GOPINATH PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-BLAPL/25325/2024	PRATYUSHA NAIDU	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 10 not neat.
58	D-ABLAPL/25333/2024	LINGARAJ SARANGI	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no7 not neat. 2.paragraphs not correct AND occupation not furnished. 3 Dist. of the op. party not reflect.
59	D-WP(C)/36229/2024	SWAPNIL ROY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-23 and 24 to be filed.
60	D-WP(C)/36407/2024	AVIJIT PATNAIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/36537/2024	CHITRASEN PARIDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Neat copy of page No 43,45, 47 to 52 and page no 55 to 56 to be filed
62	D-WP(C)/36544/2024	BHABANI PRASAD SAMAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.35 and 36 are not neat and legible.
63	D-MACA/36547/2024	SOMANATH ROY	2024-08-23	1.Period of Delay 78 days 2.Statutory deposit not made
64	D-WP(C)/36517/2024	PRABODHA CHANDRA NAYAK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Annexure-6 is not correctly page marked.2.Mobile number of the counsel in vakaltanama is not furnished.
65	D-WP(C)/36580/2024	SUSANTA KUMAR MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of enquiry report dt03.07.2023 reflected in index not tally with annexure-8 as placed in petition
66	D-WP(C)/36572/2024	UMAKANT SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure -11 not properly page marked as per Index .

67	D-WP(C)/36426/2024	PABITRA KUMAR BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/36411/2024	PRONOY MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/35928/2024	BHAGABAN BEHERA	2024-08-23	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annex.7 not correctly page marked.2 C.fee of Rs.12/- payable.Rs.6/- paid.D.C.F of Rs.6/- to be paid.
70	D-WP(C)/36576/2024	CHITRASEN PARIDA	2024-08-23	.Receipt Showing Serv.copy To ct not Filed.
71	D-CMP/36556/2024	JAGAJIBAN PRADHAN	2024-08-23	Petitioner No. 2 not shown the affidavit
72	D-BLAPL/25371/2024	BISWAJIT RANJAN TRIPATHY	2024-08-23	1. Rejection order dated 13. 08.2024 under Annexure-1 not tally with para-3 of the petition.
73	D-WP(C)/36458/2024	CHITRASEN PARIDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy not served on S.C.(C.T.G.G.T)
74	D-CRLMC/25373/2024	DIBYAJYOTI SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WP(C)/36538/2024	BISWAMBAR MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/36570/2024	ASHOK KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/36510/2024	DEBADEEPTA SAHOO	2024-08-23	1.Paragraphs of writ petition are not correctly numbered.2.Copy not served on S.C.(T)
78	D-WP(C)/36540/2024	HEMANTA KUMAR RATSINGH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. deficit court fee of Rs 48/ to be filed in connection to there are nine petitioners .Only affix Rs 6/ in the petition.
79	D-ABLAPL/25357/2024	JAYANTA KUMAR MAJHI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/34620/2024	JITENDRA KUMAR LENKA	2024-08-23	The name of the counsel in capital number in vakaltnama not furnished
81	D-WP(C)/36549/2024	UMAKANT SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page -18 not legible
82	D-WP(C)/36445/2024	SASWAT KUMAR ACHARYA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Declaration and complete paragraph in the affidavit and in I.A. not furnished.2.Page nos.17,18,23,31,32,39,43 , 50 are not legible
83	D-WP(C)/36501/2024	KRISHNA CHANDRA SAHU	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

84	D-CRLMC/25203/2024	DEBASISH SAMAL	2024-08-23	1.Name of the O.P. Not tally with C.Copy In I.C.C.Case No.137 Of 2016 Vide Annexure - 1
85	D-MACA/33039/2024	SANKET KANUNGO	2024-08-23	put up for SR after furnishing valuation of appeal and Court fees payable thereon 2- certificate in support of good grounds not furnished
86	D-BLAPL/25351/2024	KSHIROD KUMAR ROUT	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. paragraphs of the petition not correct.2.Age of the petitioner in rejection order not tally with cause title.
87	D-BLAPL/25352/2024	KSHIROD KUMAR ROUT	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.
88	D-BLAPL/25381/2024	SANTOSH KUMAR NANDA	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Occupation of the deponent on affidavit not correctly furnished.
89	D-ABLAPL/25347/2024	JYOTIRMAYA SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CRLREV/25295/2024	SUBHENDU KUMAR PARIDA	2024-08-23	Put up for S.R. after filing of consolidated revision petition.
91	D-ABLAPL/25382/2024	ANNADA SANKAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/36401/2024	SUBHADUTTA ROURAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WP(C)/36467/2024	SITANSU MOHAN SINGH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/36424/2024	AMIT PRASAD BOSE	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-CONTC/36471/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-FAO/36442/2024	SAMEER KUMAR DAS	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-ABLAPL/25370/2024	AMLAN SHAKTI PAUL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-WP(C)/36614/2024	SOUMYA MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

99	D- CONTC/36355/2024	ADV.	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WA/36523/2024	PRAFULLA CHANDRA ACHARYA	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED PAGE NOS,7,8,12,14 NOT LEGIBLE
101	D-WP(C)/36362/2024	LAXMIKANTA MOHANTY	2024-08- 23	4-AFFIDAVIT/VERIFICATION NOT PROPER. The name of the petitioner father is not tally with cause title
102	D-WP(C)/36526/2024	PRAFULLA KUMAR MOHAPATRA	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
103	D-WP(C)/35921/2024	DURGESH NARAYAN RATH	2024-08- 23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
104	D- CONTC/36514/2024	RAJAT KUMAR PANDA	2024-08- 23	Put up for S.R. after correction of the index, as per annexure filed in the petition
105	D- BLAPL/25324/2024	PRATIK DASH	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D- ABLAPL/25307/2024	MANAS RANJAN DASH	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 12 to 14 not neat.
107	D- ABLAPL/25322/2024	NITYANANDA MOHAPATRA	2024-08- 23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned.
108	D-WP(C)/36287/2024	SATYA SMRUTI MOHANTY	2024-08- 23	annexure -4 not legible
109	D- CONTC/36339/2024	SATYA NARAYAN MISHRA 4	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/36492/2024	KSHIROD KUMAR ROUT	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D- CRLMC/25434/2024	JNYANANANDA PANDA	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Description of the petitioner/deponent not proper described in point no.4 of affidavits in petition and I.As.
112	D-WP(C)/36249/2024	SUBASH CHANDRA PUSPALAKA	2024-08- 23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1, Writ petition is not correctly addressed to. 2. Annexure-1 is not correctly addressed to.
113	D-CRLA/25380/2024	BISWORANJAN SWAIN	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-BLAPL/25369/2024	AMLAN SHAKTI PAUL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLMC/25367/2024	BISWAJIT RANJAN TRIPATHY	2024-08-23	1.G.R. Case No. 68 of 2021 in cause title, para-1, prayer of the petition and in I.A. dose not tally with Annex-2 of the file. 2. Occupation of the deponent in affidavit not furnished.
116	D-WP(C)/36389/2024	DILLIP KUMAR SAHU	2024-08-23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
117	D-RVWPET/36463/2024	R.N. MISHRA, A.G.A.	2024-08-23	IA NO 299 of 2024 not properly addressed
118	D-CRLMC/25266/2024	SANTOSH KUMAR MAHANTY	2024-08-23	.Receipt Showing Serv.copy To E.D. not Filed.
119	D-WP(C)/36548/2024	CHITRASEN PARIDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. serial number of paragraphs not correctly furnished (after para -8 page 13)
120	D-WP(C)/36260/2024	SOUBHAGYA KUMAR DASH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. The name of the counsel and the enrollment number in the last page of writ petition not furnished. 2. Annexures are not correctly exhibited. 3. C. fee of Rs.6/ not paid on cause title of writ petition
121	D-WP(C)/36386/2024	BUDHADEV ROUTRAY, SR.ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.subject code not furnished. 2. The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished. 3. Xerox attested copy of order under annexure-7 filed, but C. copy there of not filed.
122	D-CONTC/36364/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-CRLMC/25283/2024	AMITABH NAIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. 2(c) C.C. case number not correctly furnished in prayer of the I.A. petition.

124	D- CONTC/36437/2024	ADV.	2024-08-23	1 .Annexures marked in index does not tally with annexures in record. In affidavit petitioner,s name does not tally . Put up for further S .R after removal of such defect
125	D-WP(C)/36490/2024	SRINIBASH SATAPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D- BLAPL/25431/2024	SK. KALIM UDDIN	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D- BLAPL/25417/2024	BASUDEV PUJARI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D- CRLMC/25335/2024	BIKASH KARNA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-WP(C)/36569/2024	PRAFULLA KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D- BLAPL/25408/2024	LAXMIDHAR MAHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-WA/36419/2024	ANUP UDAYA SENAPATI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 227 days
132	D-WP(C)/36413/2024	SANTOSH KUMAR SWAIN	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D- CONTC/36431/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-FAO/36575/2024	DEBASIS TRIPATHY,C.G.C	2024-08-23	1. Photocopy of Free Copy of impugned Judgement dated 18.04.2024 filed. C. Copy not filed 2.Put up for S.R. after filing of C.Copy/ Free Copy of the impugned Judgement
135	D-WP(C)/36380/2024	HIMANSHU BHUSAN DASH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
136	D- ABLAPL/25404/2024	BIJAY KUMAR BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D- ABLAPL/25315/2024	BISWARANJAN DALAI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page10,11,12,13 not neat.
138	D- BLAPL/25435/2024	PUSPAMITRA MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
139	D- BLAPL/25338/2024	SATYABRATA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

140	D-WP(C)/36066/2024	SRINIBASH SATAPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-MACA/36550/2024	SUBRAT SATPATHY	2024-08-23	1.Period of Delay 194 days 2.Annexures not properly indexed . 3. Annexures not marked.
142	D-CONTC/36336/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-MACA/36499/2024	DHIRENDRA KUMAR MOHAPATRA	2024-08-23	1. Court Fee Rs 12500/ payable, not paid
144	D-ABLAPL/25339/2024	SATYABRATA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 9 not legible.
145	D-CRLREV/25299/2024	SUSHREE SENAPATI MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provisional of Law Be corrected after conversion.
146	D-BLAPL/25419/2024	APURBA DAS	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-WP(C)/36465/2024	SITANSU MOHAN SINGH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-WP(C)/36228/2024	BIPIN KUMAR NAYAK	2024-08-23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
149	D-WP(C)/36435/2024	SANTANU KUMAR SWAIN	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-CRLMC/25244/2024	RAKESH BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Certified copy of order under annex-3 not filed
151	D-WP(C)/36518/2024	CHITRASEN PARIDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-ABLAPL/25420/2024	MANAS KUMAR CHAND	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/36449/2024	RAMDAS ACHARY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.56 and 57 not neat and legible.
154	D-ABLAPL/25393/2024	JYOTIRMAYA SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-WP(C)/35937/2024	SUSANTA KUMAR MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-ABLAPL/25418/2024	MANAS KUMAR CHAND	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

157	D- CONTC/36403/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D- ABLAPL/25343/2024	DEBASHIS ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of P.S.under Annexure-1 not tally with cause title.
159	D- ABLAPL/25289/2024	T.NARAYANA MURTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not mentioned in the affidavit.
160	D- CONTC/36474/2024	ADV	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-CMP/36454/2024	SUJATA JENA	2024-08-23	8-CAUSE TITLE NOT IN ORDER. Petitioners are not parties in court below.
162	D-WP(C)/36459/2024	SUBHASISH SATAPATHY	2024-08-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
163	D- ABLAPL/25390/2024	SARAT KUMAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-WP(C)/36571/2024	DEEPAK RANJAN SUNDARAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 18 to 23 ,25,26 and 28 not neat.
165	D- ABLAPL/25285/2024	ANNADA SANKAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
166	D- RVWPET/36583/2024	ADV.	2024-08-23	1.Period of Delay 77 days
167	D-WP(C)/36534/2024	RAJKISHORE SWAIN	2024-08-23	1-COURT FEE IS DEFICIENT. Deficit c.fee of Rs 10 /- to be paid . .
168	D-WP(C)/36545/2024	ASISH KUMAR RAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.In index synopsis and list of dates and events are not marked as A and B respectively.2.Name of the filling advocates their mobile no.and enrolment no. are not furnished in the writ petition.3.Address mentioned in the v.nama is not correctly furnished
169	D- CRLMC/25402/2024	SAROJ KUMAR ROUTRAY	2024-08-23	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee Rs. 1.10/- to be paid.
170	D- ABLAPL/25378/2024	SUNIL KUMAR PANDA	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Occupation not furnished.
171	D-WP(C)/36613/2024	ADYASIDHI MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. occupation not furnished
172	D-BLAPL/25344/2024	SUJIT KUMAR PATTNAIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D-WP(C)/36568/2024	SAURAV TIBREWAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Petition not correctly addressed to Honorable Court
174	D-WP(C)/36512/2024	DEBADEEPTA SAHOO	2024-08-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraphs of writ petition are not correctly numbered.2.Copy not served on S.C.(T)
175	D-ABLAPL/25377/2024	SUNIL KUMAR PANDA	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not furnished.
176	D-WP(C)/36557/2024	KAJAL SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CONTC/36326/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
178	D-CONTC/36488/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-CONTC/36305/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos.11 and 12 not nea
180	D-CRLMC/25270/2024	ACHYUTANANDA PATTANAIAK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the petitioner in cause title not tally with affidavit
181	D-CMAPL/36566/2024	ADV.	2024-08-23	place it after filing of c.copy of dismissal order
182	D-BLAPL/25406/2024	LAXMIDHAR MAHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Rejection order dtd.13-8-2024,not tally with page no.3 in annex.1.2. Page no. 12 not neat.
183	D-BLAPL/25251/2024	AKASH KUMAR PATAJOSHI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1.Occupation not furnished in affidavit.2.page nos. 43 ,47,60,61 ,71 are not neatly legible.
184	D-WP(C)/36420/2024	BUDHADEV ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. neat copy of page 62 to be filed
185	D-WP(C)/36450/2024	SUBHADUTTA ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.The copy of the notice dated 30.01.2024 in Annex-8 does not tally with the Index.2.Hologram of Rs.50/- not affixed in V. nama.3.Page nos.51,63,64,68 and 69 not legible.
186	D- BLAPL/25329/2024	SURYAKANTA DWIBEDI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/36555/2024	LAXMIKANTA MOHANTY	2024-08-23	1. Synopsis and Date Chart are not indicated in Index
188	D- BLAPL/25306/2024	DEEPAK KU SAHOO	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no-10 not neat.
189	D- ABLAPL/25394/2024	PRAKASH CHANDRA MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.10 not neat and legible.
190	D-MACA/36578/2024	ADAM ALI KHAN	2024-08-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 19 days
191	D- ABLAPL/25303/2024	PABITRA KUMAR BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
192	D-WP(C)/36511/2024	DEBADEEPTA SAHOO	2024-08-23	Receipt showing service of copy on SC Transport not filed.
193	D-WP(C)/36412/2024	SABITA RANJAN PATTNAIK	2024-08-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Translated copy odia annexure not filed
194	D-CMP/36272/2024	AJAYA KUMAR MOHARANA	2024-08-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
195	D-WP(C)/36476/2024	SUKANTA KUMAR NAYAK (2)	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D-WP(C)/36530/2024	JAYANTA KUMAR MAJHI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D- CRLMC/25184/2024	BHABANI SHANKAR DASPARIDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

198	D-WP(C)/36483/2024	VIVEKANANDA JENA	2024-08-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
199	D-CRLMC/25226/2024	DR. BINODA KUMAR MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-WP(C)/36398/2024	SUBHADUTTA ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1,The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Legible copy of page-38 to be filed.
201	D-CRLMC/25196/2024	GOREKHANATH DAS	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-WP(C)/36494/2024	KSHIROD KUMAR ROUT	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-WP(C)/36410/2024	ANANTA NARAYAN PATTANAYAK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-CONTC/36533/2024	GYANA RANJAN SETHI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-ABLAPL/25287/2024	ANNADA SANKAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
206	D-CONTC/36320/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
207	D-WP(C)/36455/2024	SAROJ KUMAR PADHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-CRLMC/25414/2024	PRATIK DASH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-CRLMP/25411/2024	SASMITA SETHI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. INDEX NOT PAGE MARKED
210	D-CONTC/36345/2024	PRADEEP KUMAR MAHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-CMP/36451/2024	SUJATA JENA	2024-08-23	8-CAUSE TITLE NOT IN ORDER. All the petitioners are not parties in court below.
212	D-CONTC/36337/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-WP(C)/36231/2024	SUBHASISH SATAPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

214	D-WP(C)/36505/2024	NIRANJAN PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-ABLAPL/25399/2024	DEEPAK RANJAN SUNDARAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-CRLMC/25359/2024	SANKARACHARYA CHOUDHURY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rs.0.75p to be paid on c.copy under annex-6
217	D-CONTC/36577/2024	AMIT KUMAR NATH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 133 Days .
218	D-WP(C)/36452/2024	BUDHADEV ROUTRAY	2024-08-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
219	D-WP(C)/36515/2024	DR. JITENDRA KUMAR LENKA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-WP(C)/36564/2024	BISWARANJAN MAHARATHA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-CRLMC/25301/2024	MITU KUMAR BISWAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-CRLMC/25358/2024	SUSANTA KUMAR BARAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-CONTC/36371/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. correct code not furnished
224	D-WP(C)/36554/2024	ABHISHEK DASH	2024-08-23	date of letter under annexure -5 not correctly furnished in prayer. annexure -9 not legible
225	D-CRLMC/25222/2024	JAYADEBA BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. In affidavit Sl. no. 2 not correctly furnished
226	D-WP(C)/36605/2024	DEVI PRASAD DASH	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-BLAPL/25355/2024	AMULYA RATNA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 8 not legible.
228	D-ABLAPL/25350/2024	SUSANTA KUMAR BARAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-WP(C)/36610/2024	PRASANTA KUMAR SATAPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-CRLMC/25334/2024	BIKASH KARNA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

231	D-ABLAPL/25392/2024	SARAT KUMAR JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
232	D-CRLA/25396/2024	SUDEEP KUMAR SARANGI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Code Wrongly indicated
233	D-WP(C)/36558/2024	BHABANI PRASAD SAMAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-CONTC/36340/2024	ADV.	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-WP(C)/36418/2024	PRAFULLA KUMAR MOHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-WP(C)/36127/2024	SAILABALA JENA	2024-08-23	14-NOT PROPERLY INDEXED. 1.Index page in annexure no.3 is not correctly furnished.2.Age in the writ petition is mismatching with affidavit
237	D-WP(C)/36528/2024	PRAFULLA KUMAR MOHAPATRA	2024-08-23	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
238	D-WP(C)/36532/2024	SOUMYA RANJAN MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph serial no. in affidavit declaration and in I.A.affidavit declaration are not furnished.
239	D-WP(C)/36539/2024	AMITAV TRIPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-BLAPL/25464/2024	BINI MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Rejection order dated22.08.2024 under Annexure-2 not tally with para-5 of the petition
241	D-CRLMC/25391/2024	CHITTA RANJAN SAHU	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 S.T Case No. 63 of 2017 in para-1 and 3 of the petition does not tally with Annex-2 and cause title of the petition.
242	D-BLAPL/25405/2024	LAXMIDHAR MAHAPATRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-MACA/36582/2024	AMIT KUMAR NATH	2024-08-23	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 70 days 2.Court Fee Rs 7394/ payable, not paid

244	D-ABLAPL/25389/2024	NIROD KUMAR SAHU	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D-WP(C)/36541/2024	MANOJ KUMAR PATI	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Neat copy of page No 16 and 17 to to filed vide ANNEXURE -3
246	D-WP(C)/36513/2024	DEBADEEPTA SAHOO	2024-08-23	Receipt showing service of copy on SC Transport not filed.
247	D-ABLAPL/25374/2024	SUSANTA KUMAR BARAL	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
248	D-ABLAPL/25397/2024	BIJAY KUMAR BEHERA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. G.R. no. 230/2024 in cause title not tally with synopsis.
249	D-CRLA/25288/2024	SUSANTA KUMAR BARAL	2024-08-23	The name of the victim who is respondent-2 may not there
250	D-CRLMP/25376/2024	BHARAT BHUSAN ROUTRAY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
251	D-BLAPL/25337/2024	SATYABRATA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
252	D-CRLMC/25214/2024	SUBRATA MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
253	D-WP(C)/36592/2024	BHAKTA RANJAN BARIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
254	D-RSA/36433/2024	CHITTA RANJAN NANDA	2024-08-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of Appellant No. 3 does not tally with the name of Appellant No. 3 in the Court below 2. Annexures not marked. 3. Affidavit not furnished to I.A. No. 967 / 2024
255	D-BLAPL/25323/2024	BIRAJA PRASAD NANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
256	D-CRLMC/25280/2024	TUSAR KUMAR MISHRA	2024-08-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
257	D-CONTC/36324/2024	SATYA NARAYAN MISHRA 4	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
258	D-BLAPL/25354/2024	AMULYA RATNA PANDA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/36175/2024	RAJJEET ROY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page-72,76,77,79 not legible

260	D-WP(C)/36441/2024	BISWARANJAN MAHARATHA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-BLAPL/25366/2024	AMITAV TRIPATHY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-BLAPL/25349/2024	KSHIROD KUMAR ROUT	2024-08-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Fathers name not correct in affidavit. 2.As per rejection order dtd.12-8-2024, not tally withdate chart
263	D-WP(C)/36559/2024	UMAKANT SAHOO	2024-08-23	.Receipt Showing Serv.copy To School and Mass Education not Filed.
264	D-WP(C)/36522/2024	DIGAMBARA MISHRA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
265	D-RSA/36453/2024	KALPATARU MISHRA	2024-08-23	1-COURT FEE IS DEFICIENT. 1.Court Fee Rs.910.50p. is payable-not paid 2.Further SR shall be made after defect is removed
266	D-BLAPL/25395/2024	PULAKESH MOHANTY	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
267	D-CONTC/36553/2024	SOUGAT DAS	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
268	D-WP(C)/36561/2024	ASHUTOSH MALLIK	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
269	D-WP(C)/36520/2024	PRAVASH CHANDRA JENA	2024-08-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 23-08-2024 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/343/2016	RVWPET/343/2016	M/S.SWAYAMJIT MOHANTY	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
2	RVWPET/324/2016	RVWPET/324/2016	-----	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	RVWPET/337/2016	RVWPET/337/2016	M/S.ANJAN KU.BISWAL	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
4	RVWPET/177/2019	RVWPET/177/2019	SUNIL KUMAR PANDA	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
5	RVWPET/101/2017	RVWPET/101/2017	---	OTHERS. PLACE IT AFTER

				FILING OF C.COPY OF IMPUGNED ORDER
6	RVWPET/284/2015	RVWPET/284/2015	M/S.AMIYA KU.MISHRA	OTHERS. OP NO. 1 AND 3 IN THE CONNECTED WP(C) NOT MADE PARTIES
7	RVWPET/257/2015	RVWPET/257/2015	MR.BANAMALI SAHOO	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
8	RVWPET/230/2015	RVWPET/230/2015	S.C.SandME	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER
9	MACA/512/2007	MACA/512/2007	M/S.L.BHUYAN	OTHERS. DELAY OF 413 DAY OTHERS. C.FEE OF RS 220 /- NOT PAID